

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**47. IA 949/2024 In C.P. (IB)/885(MB)2019**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 29.04.2024**

**NAME OF THE PARTIES: Rana Shipping Company Vs. Mr. Vinit  
Gangwal**  
**IN THE MATTER OF**  
**The Solapur Dist. Central Co. Op Bank  
Ltd**  
**V/s**  
**Govindparva Agro Products Pvt Ltd**

**Section: 7, 60(5) of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

**IA No. 949/2024**:- Adv. Aniket Mokashi appeared for the Applicant. CA, Raghunath Sarangapani appeared for the Respondent. At the request of the parties, list the matter on **04.06.2024** for hearing.

**SD/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**  
29.04.2024  
Sushil

**SD/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**